

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**CAUSE LIST (VACATION BENCH)**  
**COURT NO. 2**  
**FARIDKOT HOUSE**

**Date: 17<sup>th</sup> June, 2015**  
**TIME: 10.30 A.M.**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

S.No.	Case No.	Parties	Counsel For Parties
<b>FOR ADMISSION</b>			
1.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies)  Vs.  D.P.C.C. & Ors.	Mr. S.K. Bhattacharya, Adv. Appellant
<b>AFTER NOTICE</b>			
2.	Original Application No. 93/2015	Saurabh Sharma  Vs.  Govt. of NCT of Delhi & Ors.	Mr. Saurabh Sharma and Mr. N.P. Gaur, Advs. Applicant  Ms. Puja Kalra, Adv. & Ms. Latika Dutta, Adv. for R – 1 Mr. Balendu Shekhar, Adv. for R –2
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	M.A. No. 501/2015 in Original Application No. 196/2014	Krishan Kant Singh  Vs.  M/s Aqua Plumbing Pvt. Ltd.	Ms. Pallavi Talware, Adv. For Applicant In Misc. Application  Mr. Raj Kumar, Adv. for R-2 Mr. Pradeep Misra, Adv. for r-3 Mr. Rahul verma, AAG for R-4 Ms. Savitri Pandey, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. Mr. B.V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**